

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal nos.197, 198, 200, 208 of 2012  
and Appeal no. 6 of 2013**

**Dated : 25<sup>th</sup> February, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Appeal No. 197 of 2012**

**Beta Wind Farm Pvt. Ltd. ...Appellant(s)**

**Versus**

**Tamil Nadu Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Rahul Balaji  
Counsel for the Respondent (s) : Mr. R. Selvakumar for R-1  
Mr. S. Vallinayagam for R-2  
Mr. M. Yogendher**

**Appeal No.198 of 2012**

**M/s Indian Wind Power Association ...Appellant(s)**

**Versus**

**Tamil Nadu Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Rahul Balaji  
Counsel for the Respondent (s) : Mr. R. Selvakumar for R-1  
Mr. S. Vallinayagam for R-2  
Mr. M. Yogendher**

**Appeal No. 200 of 2012**

**The Southern Indian Mills Association ...Appellant(s)**

**Versus**

**Tamil Nadu Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. N.L. Rajah, Sr. Adv.  
Mr. Arun Anbumani  
Counsel for the Respondent (s) : Mr. R. Selvakumar for R-1  
Mr. S. Vallinayagam for R-2**

**Appeal No. 208 of 2012 &  
IA nos. 333 of 2012, 334 of 2012 and 335 of 2012**

**Tamil Nadu Spinning Mills Association ...Appellant(s)**

**Versus**

**Tamil Nadu Electricity Regulatory Commission & Anr. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. R.S. Pandiyaraj  
Mr. S.P. Parthasarathy**

**Counsel for the Respondent (s) : Mr. R. Selvakumar for R-1  
Mr. S. Vallinayagam for R-2  
Mr. M. Yogendher**

**Appeal No. 6 of 2013  
IA nos. 19 of 2013, 20 of 2013 & 21 of 2013**

**India Spinning Mill Owners Association ...Appellant(s)  
Versus**

**Tamil Nadu Electricity Regulatory Commission  
& Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. V. Mahendran  
Mr. R. Sreerangan  
Counsel for the Respondent (s) : Mr. R. Selvakumar for R-1  
Mr. S. Vallinayagam for R-2  
Mr. M. Yogendher**

**ORDER**

We have heard the Learned Counsel for the parties. Written Submissions have been filed. Some of the parties want to file additional written submissions. Accordingly, they are directed to file their respective additional written submissions on or before 08.03.2013 after serving copy on the other side.

**Judgment is Reserved.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**mk/ak**